

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.99 of 2012

Dated : 4th July, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Delhi Distribution Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Sakya Singha Chaudhuri
Mr. Anand Srivastava with
Mr. Anurag (Rep.)

ORDER

We have heard the learned counsel for the Appellant.

At this stage, the learned counsel for the Appellant seeks permission of this Court to withdraw the Appeal.

Permission is granted. Accordingly, the Appeal is dismissed as withdrawn with the liberty to approach the State Commission for the appropriate relief.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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